

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 246 of 2014**

**Dated : 31<sup>st</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tata Power Delhi Distribution Ltd. .... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission .... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Sakya Singha Chaudhari  
Mr. Anand K. Srivastava  
Mr. Anurag Bansal (Rep.)**

**ORDER**

Admit. Issue notice to the Respondents also returnable on 28.11.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents. ***Issue Public Notice.***

Post the matter on **28.11.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam )  
Chairperson**

**Ts/js**